NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) **DESIGNATION**

SIGNATURE

REPRESENTATION BY WHOM

1. H. KARTHIK SESHADRI & Coursel for GI. SUDHAKAR Pehitimen (Cell: 814423003), Res. 2 + 3

ORDER

Shri Sandeep Kumar, representing counsel for petitioner present. Shri H Karthik Seshadri, counsel for R2 & R3 present. Both the counsels reported that the talks for settlement between the parties are still going on and it is likely to be completed within a short time. In the circumstances, they requested to extend time for reporting the outcome of the settlement talks. At their request time extended. Put up on 20/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)